

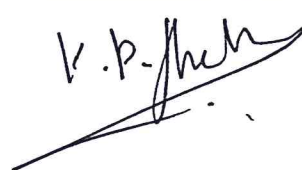
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

|                        |   |                                |
|------------------------|---|--------------------------------|
| APPLICATION NUMBER     | : |                                |
| PETITION NUMBER        | : | TP (HC)/65 & 66/CAA/2017       |
| NAME OF THE TRANSFEROR | : | BREEZE HOTEL LTD               |
| NAME OF THE TRANSFERRE | : | BBCL BREEZE RESIDENCES PVT LTD |
| UNDER SECTION          | : | 230                            |

| S.No. | Name (in Capital)                  | Represented by                | Signature  |
|-------|------------------------------------|-------------------------------|--|
|       | Mv. PAWAN JHABRAKH<br>(9686603576) | counsel for<br>the Petitioner |  |

**ORDER**

Counsel for the Petitioner present and submitted the arguments and prayed for time to make an application for amendment of the appointed date. At request, time is enlarged. Put up on **03.01.2018 at 10.30 A.M.**

ghk

- Sel -  
MEMBER (JUDICIAL)